CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

Original Application No.180/00111/2016

Thursday, this the 10th day of January, 2019

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member Hon'ble Mr.Ashish Kalia, Judicial Member

E.J.Colman, aged 54 years S/o.E.P.John, Superintendent Store Material Organisation (Kochi) Naval Base, Kochi -682004, Residing at: Edanilathu House, Tomichan Road Udayamperoor, Ernakulam District Pin – 682 305

Applicant

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(By Advocate – Mr.T.C.G Swamy)

versus

- 1 Union of India represented by the Secretary to the Governmentof India Ministry of Defence (Navy) New Delhi – 110 011
- 2. The Chief of the Naval Staff
 Integrated Headquarters
 Ministry of Defence (Navy)
 Room No.101, D-II Wing
 Sena Bhavan, New Delhi -110 011
- The Principal Director (Logic Support)
 Integrated Head Quarters
 Ministry of Defence (Navy)
 Directorate of Logistics Support
 'C' Wing, Sena Bhavan, New Delhi 110 011
- 4. The Flag Officer Commanding-in-Chief Headquarters Southern Naval Command Naval Base, Cochin 682 004

5. The Material Superintendent Material Organisation (Kochi) Southern Naval Command Naval Base, Cochin – 682 004

..... Respondents

(By Advocate – Mr.N.Anil Kumar, SCGSC)

This Original Application having been heard on 10.1.2019, the Tribunal on the same day delivered the following:

ORDER (ORAL)

Per: Mr.E.K.Bharat Bhushan, Administrative Member

Learned counsel for the applicant submits that the Original Application may be permitted to be withdrawn. Permission is granted and the O.A is closed as withdrawn.

(ASHISH KALIA) JUDICIAL MEMBER (E.K.BHARAT BHUSHAN) ADMINISTRATIVE MEMBER

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List of Annexures

Annexure A1 - True copy of letter bearing no.CS/2760/01 dated 29.1.2016 issued by the 4th respondent

Annexure A2 - A true copy of the policy guidelines on transfer of civilian personnel as circulated by the 4th respondent under No.CS 27201/P dated 30.9.2015

Annexure A3 - True copy of panel of Superintendents (Store) for promotion to the grade of Senior Store Superintendent as communicated under letter bearing No.SE/2029/DPC/SK-FS/2015-16 dated 10.6.2015

Annexure A-4 - True copy of letter bearing No.SE 2212/SS-SSS/2015-16 dated 16.10.2015 issued from the office of the 3rd respondent

Annexure A-5 - True copy of letter bearing No.MOK/ADM/2760/6 dated30.10.2015 issued by the 5th respondent

Annexure A-6 - A true copy of that representation dated 31.10.2015

Annexure A-7 - True copy of the letter bearing No.MOK/ADM/2760/6 dated 3.11.2015

Annexure A-8 - True copy of letter bearing No.CS 2760/01 dated 9.3.2015

Annexure A-9 - True copy of fresh notification issued under no.MS(K) TY MEMO No.17/16 dated 20.1.2016

Annexure R-1 - Copy of IHQ of MOD(N) letter SE 2212/DCT dated15Jan 16

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